

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1508/2017

T P CHATURVEDI (THAKUR PRASAD CHATURVEDI)

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Respondent(s)

Date : 05-09-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE ARAVIND KUMARFor Appellant(s) Mr. Rohit Kumar Singh, Adv.
Mr. Shivam, Adv.
Mr. Pramod Dayal, AORFor Respondent(s) Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mr. Avanish Deshpande, Adv.Mr. Arvind Kumar Shukla, Adv.
Mrs. Neena Shukla, Adv.
Ms. Reetu Sharma, AOR
Mr. Nihal Ahmad, Adv.UPON hearing the counsel, the Court made the following
O R D E R

1. Learned counsel, appearing for the appellant, seeks an adjournment on the ground that he is newly engaged in the matter.
2. List on 11th September, 2024.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT(POONAM VAID)
COURT MASTER (NSH)